

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 98(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)



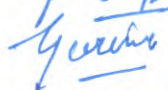


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY: M/s. Ashish Kuebhal & Ors.

Vs.

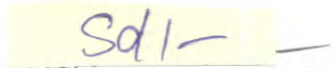
M/s. Manila Resorts Pvt. Ltd. & Ors.

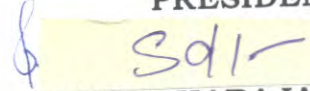
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of
the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ADITYA NAYYAR	ADV.	RESPONDENT No. 2-R.8	
2.	Apar Gupta	Adv.	Respondent no-1	
3.	Travina Jain	Adv.	Respondent no-1	
4.	S. Janani	Adv.	Respondent No. 9	
5.	ROHIT DHAWAKA	Adv.	R-1	

ORDER

For Order, see C.P. No. 129(ND)/2016.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017
V.Sethi